

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT -III

15.C.P.(IB)-3241(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.01.2020**

NAME OF THE PARTIES: KalubhaiGavjibhai Chaudhari

**v/s.**

MatrubhoomiRealtech Development Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Due to paucity of time, the matter could not be heard.

List this matter on 10.02.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)